

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 130  
CP No. 24/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Mr. Arpit Kumar Jain**

**...Petitioner**

**Versus**

**R R Minetech Pvt. Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 28.03.2024.

  
**(Prabhudev Sewda)**  
**Court Officer**

February 08, 2024